

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.309/2020

Date of Decision: 05.11.2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Shri Jagdishkumar Madame
Age - 51 years, Indian Inhabitant,
Employee ID:107223/

(Reverted from ITO to ITI)

R/Add:

Sumera Tower, E-4/1606, Lokdhara,
Kalyan (E), Dist-Thane

Off/Add:

Posted in Central Range - 4,
19th Floor, Air Building,
Nariman Point, Mumbai - 21. ... **Applicant**

(By Advocate Shri A.D. Joshi)

VERSUS

1. Union of India
Through the Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi - 110 011.

2. Department of Personnel Training (DoPT)
Through the Secretary,
Lok Nayak Bhavan, Khan Market,
New Delhi - 110 003.

3. The Principal Chief
Commissioner of Income Tax,
3rd Floor, Aayakar Bhavan,
M.K. Road,
Mumbai - 400 020. ... **Respondents**

(By Advocate Shri R.R. Shetty)

Proceeding conducted through
videoconferencing with consent of counsels
for the parties.

ORDER (ORAL)

Per: Ravinder Kaur, Member (J)

Shri A.D. Joshi, learned counsel appeared for the applicant. Shri R.R. Shetty, learned counsel appeared for the respondents.

2. Heard arguments on the point of admission for sometime. Shri A.D. Joshi has submitted that the representation of the applicant has been rejected by the respondents subsequent to the filing of the present OA and the applicant wants to challenge the said order also vide present OA. He seeks time for moving an appropriate application for amending the OA.

3. After going through the record, it is observed that the applicant has not impleaded the necessary/proper parties who are likely to be affected in case the present OA succeeds.

4. In these circumstances, at this stage learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file better OA afresh.

5. The Original Application is thus dismissed as withdrawn with liberty to file afresh. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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SD
12/11/2020

